

National Company Law Tribunal

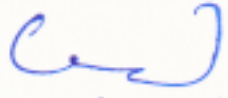
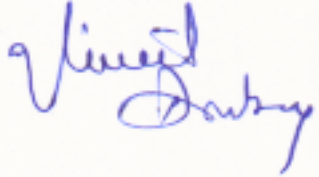

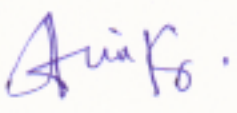

Allahabad Bench

C P NO. 11/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Swayam Keheer Broducers Co. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 242/242 of Companies Act, 2013.

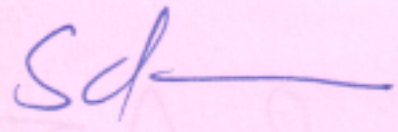
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	UDAY CHANDANE	ADV	PETITIONER	
2.	VINEET DUBEY	LAWYER	RESPONDENT ON THE BEHALF OF D.D.O.	
3-	SAURABH ADHUKARY	ADV	.	
4-	ANIL KUMAR	PCS	Respondent No 1, 2 & 11	
5-	Ankit Kr. Singh	PCS	"	

CP NO.11/ALD/2017

Parties are represented by their respective counsels. In the present matter, the report of the Central Government, Ministry of Corporate Affairs is still awaited. Hence, some more time to be granted. Meanwhile, the respondent is always at liberty to file reply to the main company petition without prejudice to their preliminary issue on maintainability of the present company petition. A copy of the reply to be served to the petitioner counsel, so as to enable them to file rejoinder, if any. A copy of this order be communicated to the office of ASG as well as to the MCA with request to expedite its reports.

The matter be listed on 5th December, 2017.

Dated:07.11.2017


H.P. Chaturvedi,
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)